

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 117(ND)/2017

IN THE MATTER OF:

Sh. Anuj Aggarwal

... **APPLICANT / PETITIONER**

Vs

M/s Crux Consultants Pvt. Ltd. & Ors.

... **RESPONDENT**

SECTION:

Under Section 241-242

Order delivered on 23.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the RESPONDENT :- Mr. Ranjan Roy, Advocate
Mr. Vivek Pandey, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the respondents, the matter is posted for hearing on 28th August 2017.

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**